

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. Company Petition/277/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Kredence Business Advisory Private
Limited**

Section: 66 (1) of Companies Act, 2013

ORDER

Adv. Ajit Singh Tawar a/w Darshit Dave appeared for the Petitioner. Ms. Aparna Mudiam appeared for the Deputy Director, RD (Western Region). At the request of the Counsel for the Petitioner, list the matter on **24.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)